

रिक्त जूना-पत्थर का उपयोग करने हेतु लाइसेंस प्रदान करने का है और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

औद्योगिक विकास मन्त्रालय में राज्य मंत्री (श्री धनश्याम ओझा) (क) और (ख) जो हैं।

(ग) मामला विचाराधीन है।

(घ) प्रश्न ही नहीं उठता।

**Commission to Inquire into the Grievances and Working Conditions of Licensed Porters**

181 SHRI KRISHNA HALDIR  
Will the MINISTER OF RAILWAYS  
RAIL MANTRI be pleased to state

(a) whether Government had appointed a Commission to inquire into the grievances and working conditions of the licensed porters on the Railways if so the details thereof

(b) whether the Commission has submitted its report to Government

(c) if so, when it is likely to be published and

(d) if the reply of part (b) above be in the negative, the reasons for the delay in submitting the report ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMAN-THAIYA) (1) A Study Group (and not a Commission) was constituted by the Ministry of Labour, Employment and Rehabilitation to undertake a factual study of the working and living conditions of railway licensed porters and vendors employed on commission basis in railway departmental catering establishments. The details are given below —

#### *Composition*

Shri T V Anandan, M P,  
Rajya Sabha.

Member.

Shri J B Sharma,  
Asstt Director, Traffic (C),  
Railway Board

Member

Shri J N Sharma,  
Dy Director  
Dcptt of Labour and  
Employment

Convener

#### *Terms of Reference*

(i) to study the working and living conditions of licensed railway porters and vendors employed on commission basis in railway departmental catering establishments and to report on any legitimate grievance which they might have,

(ii) to examine the adequacy of the basic amenities already provided to them by Railways or other agencies having regard to amenities available to comparable categories of workers,

(iii) to recommend improvements in their working and living conditions, and

(iv) to consider and make suggestions on any other related matters that the Study Group may deem fit

(b) Yes

(c) It has not been considered necessary to publish the said report

(d) Does not arise

**Proposal to Constitute a Co-operative Electricity Committee for Rural Electrification on American Pattern**

182 SHRI INDER J MALHOTRA :  
SHRI K LAKKAPPA

Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDUT MANTRI) be pleased to state .